

Trekking facilities in Kumaon Division

1803. SHRI HARISH RAWAT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the main trekking routes in the Kumaon Division of Uttar Pradesh and the facilities provided on them;

(b) whether Government propose to provide additional facilities on these trekking routes, especially on Munyari and Milan trekking routes; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) The main trekking routes in Kumaon Division are :

1. Base Almora
Almora — Kapkoli — Ioharkhet—
Dhakuri—Khati—Phurkia—Pindari
Glacier — Bharadi—Almora.
2. Almora — Bageshwar—Thal—Mun-
yari—Lilam—Bagudyar — Mardolj
—Milam Village—Milam Glacier.
3. Almora — Kapkoli — Loharkhet—
Dhaku—Dwali — Umila — Sona
Jatoli Dhungiadon Shephards Hut—
Sukhram ke Bharoti.

On these routes there are five PWD Inspection Houses with eight beds at each place and facilities for catering.

(b) The State Government propose to provide 20 additional beds at each of those PWD Inspection Houses.

(c) Does not arise.

Over bridges on railways crossings

1804. SHRI HARISH RAWAT : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of railway crossing in Uttar Pradesh on which over-bridges are proposed to be constructed during 1988-89; and

(b) whether over-bridges will also be constructed on the crossing near Hapur, Moradabad and Rampur during this year ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) In Uttar Pradesh 3 road-over-bridges in replacement of level crossings have been sanctioned during 1988-89. Besides 12 such worker are in varying stages of progress.

(b) The sanctioned road-over-bridge near Moradabad is in an advanced stage of construction and is expected to be completed during 1988-89. The State Government has not so far sponsored proposals for construction of road-over-bridges near Hapur and Rampur.

[English]

Unifair trade Practices by foreign Airlines

1805. SHRI VIJAY N PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether deregulation in international air travel in Europe and the U.S.A. is likely to cause concern to the business of international air travel originating from India;

(b) if so, how Government propose to face the turbulence of competition;

(c) whether Government have noted the ineffectiveness of the main regulatory agency, the International Air Travel Association in checking under-the counter discounting on the part of several International Airlines; and

(d) if so, the steps Government are taking with International Air Organisation to check such malpractices ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.